GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:4035 ANSWERED ON:20.04.2010 ALLOCATION OF FUNDS FOR ROAD SECTOR Shantha J.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the quantum of funds allocated to the Ministry out of the amount recovered as surcharge on petrol, diesel etc during each of the last three years alongwith the criteria adopted for this allocation, State-wise;
- (b) the quantum of funds out of the above allocation spent on new construction, repair works and repayment of loan separately during the said period, State-wise and year-wise;
- (c) whether the approval of the competent authority/body was obtained for allocation of the said funds; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N. SINGH)

(a): The funds allocated to my Ministry for the years 2007-08, 2008-09 and 2009-10 out the amount collected as surcharge on petrol and High Speed diesel for implementation of different schemes are given below:

(Amount Rs. In crore)
Year Investment in National For development of For development of roads Total
Highways Authority of State roads other of Economic Importance
India (NHAI) for National than rural roads and Inter-State
Highway Development connectivity (EI and ISC)
Programme (NHDP)

2007-08	6541.06	1565.32	173.93	8280.31
2008-09	6972.47	1671.64	185.74	8829.85
2009-10	7404.70	1786.56	198.50	9389.76

Funds allocated to NHAI for NHDP are not allocated State-wise. However, funds for development of State Roads are allocated State-wise on the basis of 70% weightage for petrol and diesel consumption in the State and 30% weightage to the geographical area of the State.

(b): Funds allocated to NHAI are exclusively for development of National Highways under NHDP. Amount of CRF released to NHAI alongwith other Budgetary Resources as well as borrowed funds taken together are utilized for various pre-construction and construction related expenditure. No end use based accounts for a particular receipt of funds are maintained. Expenditure on new construction, repair works and repayment of loan is however, made project-wise by NHAI.

State-wise and Year-wise information regarding funds allocated under CRF to States and UTs for development of State roads and centrally sponsored roads of EI and ISC, during the years 2007-08, 2008-09 and 2009-2010 are given in Annexure-I and Annexure-II respectively.

(c) & (d): Yes, Sir. However, State-wise allocation of CRF is done by my Ministry within the overall Budgetary provisions under this Head.